

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-BA-18-2020

Anil Bhoer ... Applicant

Versus

State of Goa and Anr. ... Respondents

Shri Kautuk Raikar, Advocate for the applicant.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the respondents.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 30th July, 2020

P.C.:

Shri Kautuk Raikar, learned Advocate seeks leave to place the relevant copies of the Chargesheet on record. Leave granted to do so forthwith.

2. Shri Gaurish Nagvenkar, learned Additional Public Prosecutor submits that Shri S. R. Rivankar, learned Special Public Prosecutor is busy on his legs before the Hon'ble Division Bench and seeks time. Time granted.

3. Stands over on 31/07/2020.

NUTAN D. SARDESSAI, J.

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